## Declaration of Assets and Liabilities

अर्गामिक व्यान में इस्क्रिया I, JYO

Year 2022 - 23

aged 39 years, belonging to Bihar Vidhan Sabha service and presently working as Stenegrapher

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	er er e	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	12000/-	(Hiroj Kum	en Arodhya Tejaga	W(V+KorshTejas	4)
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	200009 (F.D)	(F.D)	(SSA)	_	
(lii)	Bonds, Debentures and Shares in companies	320000/ (M.F.)	350000/ (M.F)		_	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	P.O-2.5 LA PPF - 216909/- LIC-63731 YLY	h		-	
(v)	Motor Vehicles (details of make, etc.)	Scooty (Hero) 2017	Bike (Hero) 2008	-		
(vi)	weight and	70 gm Wold (Gifted) 750 gm Silver		35 gm Gold 100 gm Silver (Gifted)	20 gm Gold	
(vii)	Other assets, such as values of claims / interests	- 1	colour TV Refrigrator N. Machine Computer	_		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

## B. Details of Immovable assets

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

St No	o.	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	5-74 D Ranipus Patra	4 Bigha Jula			
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	_	-		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	_	-		_	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	_	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	-	
	(c) dues to departments dealing with supply of electricity	_	

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		(d) dues to dep				
dealing with telephones				-		
-	(e) dues to departments					
	dealing with government					
-	transport (including					
	aircraft and helicopters)					
	(f) Other dues, if any			-		
	(b)	(i) Income Tax i	ncluding			
		surcharge [Also	indicate			
		the assessment		AJVPJ 2353 F		
		which Income Ta		110 1023 331		
		filed. Give also P				
	Account Number (PAN)] (ii) Wealth Tax [Also					
		indicate the asse				
366		year upto which		-		
		Tax return filed.				
	1	(iii) Sales Tax [O				
		case of proprieta				
		business]				
		(iv) Property Tax				
C.	Pe	ersonal Detail				
GF	PF/CPF/	PRAN No. :-	1100	50950883		
Ge	ender	:-		(M/F)		
Da	te of Bi	irth :-			11 1 (DD (NANA (NANA)	
			011	01198	4 (DD/MM/YYYY)	
Cla	ss/Gro	up :	-			
		up .		(A/B/C)		
Cad	dre	:-	Stengar	apher and private secret	tary Service	
				e.g. B.A.SBihar Administrative Service,		
					100 to	
B.S.S Biha			B.S.S Bi	nar Secretariat Service etc.)		
Home District :- MUNG						
I hereby declare that the above details are true to the best of my						
knowledge and belief.						
				1		
				Signature		
				Name of Employee: JYOTI		
Place: PATNA				Designation: Stenographer		
				Designation: B.V.S. Patna		
Date: 14/02/2023				Department: D		

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.